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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/2620 /2024/A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge,
Charaideo, Sonari

Dated Guwahati, the 19th March, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**
Ref:- Letter No. DJCHA/2024/383, dated 01.03.2024

Sir,

With reference to the subject cited above, I am directed to inform you that **Smti. Niva Rani Daley**, Secretary, DLSA, Charaideo has been granted permission to avail HTC for the block period of 2022-2023 (by way of carry forward the previous block period) to travel to her hometown Guwahati, along with her son Shri Advit Daley and her mother Smti. Kamala Daley for medical treatment of her family members and herself from Sonari to Dibrugarh airport by rented cab, then Dibrugarh to Guwahati by flight and return back from Guwahati to Dibrugarh by flight and then from Dibrugarh airport to Sonari by rented cab, w.e.f. 23.03.2024 to 07.04.2024 during the Grace period of carry forward year i.e. 2024, by the shortest possible route, as per existing Rules.

Smti. Daley, may be informed accordingly.

Thanking you,

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/2621-2624 /2024/A. Dated 19th March, 2024
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. **Smti. Niva Rani Daley**, Secretary, DLSA, Charaideo, for information.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

19/3/24
REGISTRAR(VIGILANCE)

19/03/24